COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>Appeal No. 17 of 2014 & IA No. 23 of 2014</u> <u>Appeal No. 18 of 2014 & IA No. 24 of 2014</u> <u>Appeal No. 33 of 2014 & IA No. 51 & 323 of 2014</u> <u>Appeal No. 293 of 2013 & IA No. 390 of 2013</u> <u>Appeal No. 328 of 2013 & IA No. 432 of 2013 & 324 of 2014</u> <u>Appeal No. 263 of 2013 & IA No. 353 of 2013</u>

Dated: 22nd August, 2017

Appeal No. 17 of 2014 & IA No. 23 of 2014

In the matter of:

Maithon Alloys Ltd.... Appellant(s)Vs.... Central Electricity Regulatory Commission & Anr.... Respondent(s)

Appeal No. 18 of 2014 & IA No. 24 of 2014

In the matter of:

Jai Balaji Industries Ltd.... Appellant(s)Vs.Central Electricity Regulatory Commission & Anr.... Respondent(s)

Appeal No. 33 of 2014 & IA No. 51 & 323 of 2014

In the matter of:

Impex Ferro Tech Ltd.... Appellant(s)Vs.... Central Electricity Regulatory Commission & Anr.... Respondent(s)

Appeal No. 293 of 2013 & IA No. 390 of 2013

In the matter of:

| Bhaskar Shrachi Alloys Ltd. | Appellant(s) |
|--|-------------------|
| Vs. | |
| Central Electricity Regulatory Commission & Anr. | Respondent(s) |

Appeal No. 328 of 2013 & IA No. 432 of 2013 & 324 of 2014

In the matter of:

Shyam Ferro Alloys Ltd....Appellant(s)Vs....Central Electricity Regulatory Commission & Anr....Respondent(s)

Appeal No. 263 of 2013 & IA No. 353 of 2013

In the matter of:

Bhaskar Shrachi Alloys Ltd....Appellant(s)Vs.Central Electricity Regulatory Commission & Anr....Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 23.10.2017.

PPS/ Court Master

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